

**Overtime Allowance to Employees in  
Andaman and Nicobar Islands**

4982. SHRI MANORANJAN BHAKTA:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether OM No. 15012/8/86 ESTT.  
(Allowance) dated March, 19, 1991 issued  
by the Ministry of personnel, public Grievances  
and pensions regarding enhanced  
rates of overtime allowance for the employ-  
ees of various departments has been imple-  
mented by the Andaman and Nicobar Is-  
lands Administration;

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M.  
JACOB): (a) Yes, Sir.

(b) Does not arise.

*[Translation]*

**Opening of Head Post Offices in Orissa**

4983. SHRI MRUTYUNJAYA NAYAK:  
Will the Minister of COMMUNICATIONS be  
pleased to state:

(a) the districts in Orissa having no head  
post offices;

(b) whether the Government propose to  
open at least one post office in each district,  
especially at the district head-quarters; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU): (a) All the 13  
revenue districts in Orissa are having Head  
Post Offices including at District Headquar-  
ters.

(b) and (c). Question does not arise.

*[English]*

**Granite Mines in the Country**

4984. SHRI RAMNARESH SINGH: Will  
the Minister of MINES be pleased to state:

(a) the number of granite mines func-  
tioning, the quantity of granite excavated,  
and the amount earned therefrom from the  
various mines in the country during the last  
three years, year-wise and State-wise; and

(b) the steps being taken by the Govern-  
ment for exploration of new granite mines,  
State-wise?

THE-MINISTER OF STATE OF THE  
MINISTRY OF MINES (SHRI BALRAM  
SINGH YADAV): (a) According to informa-  
tion available the number of granite produc-  
ers in India in the year 1988 was 196.

State-wise figures of production and  
value of granite during 1987 to 1989 are  
given in the statement below.

(b) Since granite is a minor mineral the  
responsibility for exploration and develop-  
ment of granite rests with the respective  
State Governments.